## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 31/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: Rejesh kumay & our VIS LSV Polyinforcy Polyinforcy Polyinforcy Polyinforcy Polyinforcy Polyinforcy Polyinforce Polyin SECTION OF THE COMPANIES ACT/1 & B CODE: 241/242 of the Companies Act of 2013

SI. NO.

Santagh Pandey PCS Pathioners Signature

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## CP No.31/ALD/2017

Sh. Santosh Pandey PCS, for the petitioner. Sh. Abhishek Mishra, PCS for respondent company. Today, the case is fixed for pre-hearing conference as both the parties have submitted that they do not propose further to file document. Hence, the pleading seems complete in respect of the present matter.

Hence, the case can be fixed for final hearing.

The matter to be listed on 13th February, 2018.

Date: 09/01/2018

Typed by Md. Zaid (Stenographer) H.P. Chaturvedi,

Member(Judicial)